

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:432
ANSWERED ON:07.08.2014
MAINTENANCE OF NHS
Banerjee Shri Kalyan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the policy/norms/conditions laid down for development/maintenance/repair of the National Highways (NHs) in the country;
- (b) whether the development/maintenance of certain NHs has been entrusted to the concerned States;
- (c) if so, the details thereof along with the length of NHs and the funds allocated to States during each of the last three years and the current year, State-wise;
- (d) whether the Government has received any proposals from various States for enhancement of funds for the purpose; and
- (e) if so, the details thereof along with the action taken by the Government on each of these proposals and the outcome thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 432 ANSWERED ON 07.08.2014 ASKED BY SHRI KALYAN BANERJEE REGARDING MAINTENANCE OF NHs

(a) and (b) Development / maintenance of National Highways (NHs) are implemented on the agency basis. The State Public Works Departments (PWDs), Border Roads Organization (BRO) and National Highways Authority of India (NHAI) are implementing agencies. The development / maintenance works are executed either through budgetary support or through private sector participation. The NH stretches developed through public fund are maintained through long term maintenance contract termed as Operate-Maintain-Transfer (OMT), whereas the NH stretches developed through private sector participation are being maintained by the concessionaire as part of their obligation under concession agreement. Stretches not covered under above two modes are maintained through budgetary support with the help of the agencies.

(c) 45,045 km NH stretches have been entrusted with States / UTs for development / maintenance. The State/UT-wise details of fund allocated for development/maintenance of NHs during the last three year and the current year are annexed.

(d) and (e) State/UT-wise allocation of funds for development of NHs are made based on existing liabilities against sanctioned works and availability of resources, whereas funds for maintenance of NHs are made based on lane-length of NHs entrusted with States/UTs, liabilities against sanctioned works and availability of resources. Requests for enhancement of allocation of funds for maintenance of NHs are received from the States/UTs from time to time. However, it has not been possible to entertain to such requests as the allocations made available to this Ministry are of the order of about 40% of the requirement as per norms.